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Public Gambling (Repeal) Act, 1985 2 of 1985

[07 November 1985]

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Public Gambling (Repeal) Act, 1985

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An Act to repeal the Public Gambling Act, 1867 (Act III of 1867) Preamble. Whereas it is expedient to repeal the Public Gambling Act 1867 (III of 1867); It is hereby enacted as follows:-

1. Short Title And Commencement :-

- (1) This Act shall be called the Public Gambling (Repeal) Act 1985.
- (2) It shall come into force at once.

2. Repeal Of Act Iii Of 1867 :-

The Public Gambling Act, 1867 (III of 1867) is hereby repealed.